

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3941

ANSWERED ON:23.08.2005

CONSTITUTION OF TRIBES ADVISORY COUNCIL IN FIFTH SCHEDULE AREA

Gamang Shri Giridhar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the States having fifth scheduled Areas had constituted Tribes Advisory Council as envisaged under Article 244 (i) of the Constitution;
- (b) if so, the details thereof alongwith composition of the council and number of meetings held since Constitution of Council till date, State-wise;
- (c) whether all the Members of the Council belongs to Scheduled Tribes elected representatives; and
- (d) if so, the reasons therefor?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

- (a) Yes, Sir; the States having fifth Scheduled Areas had constituted Tribes Advisory Councils.
- (b) to (d) The information is being collected from the concerned State Governments.